

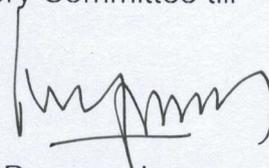
File No. No. RCD-09001/1/2022-Regulatory-FSSAI
Food Safety and Standards Authority of India
(Regulatory Compliance Division)
FDA Bhavan, Kotla Road, New Delhi – 110002

Dated, the 13th April, 2022

Subject: Extension of date for applying Nominations for Member of Central Advisory Committee of FSSAI-reg.

The FSSAI had invited the nominations of suitable candidates for appointment as members of the Central Advisory Committee vide letter no. RCD-09001/1/2022-Regulatory-FSSAI dated 14th March, 2022 (copy enclosed). The last date for submitting the nominations was 11.04.2022.

2. With the approval of Competent Authority, it has been decided to extend the last date of submitting the nominations for Member of Central Advisory Committee till **30th April, 2022.**



Parveen Jargar
Joint Director (RCD)

File No. RCD-09001/1/2022-Regulatory-FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under Food Safety and Standards Act, 2006)
FDA Bhawan, Kotla Road, New Delhi-110002

Dated: 14th March, 2022

Subject: Nominations for Member of Central Advisory Committee of FSSAI-reg.

As per the Food Safety and Standards Act, 2006, the Food Authority constitutes the Central Advisory Committee (CAC) for close cooperation between the Food Authority and the enforcement agencies/organisations operating in the field of food. The CAC advises the Food Authority on various matters including prioritisation of work, identifying potential risks, pooling of knowledge etc. The Committee meets 3-4 times a year.

2. The Committee includes two members with relevant expertise each from the following categories, appointed for a period of three years.

- i. Food Industry
- ii. Agriculture
- iii. Consumers
- iv. Relevant Research Bodies
- v. Food Laboratories

3. These members are also eligible for re- appointment. The tenure of the present member of CAC against these slots is expiring on 4th July, 2022. It is therefore, proposed to appoint new members in their individual capacity against the above mentioned categories. Accordingly, nominations of suitable candidates for appointment as members of the Central Advisory Committee in the above mentioned categories are invited from organisations engaged in the areas mentioned above.

4. The nomination(s) should contain the details of qualifications, experience, competence, and services rendered in the respective field of the recommended candidate in the format at **Annexure I**. In addition, detailed resumes of the nominee may also be provided. The nominations may be forwarded to Ms Apoorva Srivastav, Assistant Director (Regulatory Compliance), Email: apoorva.srivastav@fssai.gov.in latest by **11th April, 2022 (Monday)**.

5. It is also requested that content of this communication may be disseminated to related organisations for wider publicity.

Yours faithfully,



(R K Mittal)
Head RCD

Encl: as above

Annexure I

Format for Brief biodata of Candidate

1. **Name:**
2. **Designation:**
3. **Present Address:**
 - a. **Office**
 - b. **Residence**
4. **Contact Details:**
 - a. **Mobile/Telephone**
 - b. **Email:**
5. **Date of Birth:**
6. **Academic qualifications:**
7. **Professional Experience:**
8. **Details of professional positions/ service rendered (in chronological order):**
9. **Experience in relevant field (food industry /agriculture /consumers /relevant research bodies /food laboratories) against which nomination is being made :**
10. **Significant achievements/awards:**
11. **Other relevant information:**